

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SRNo.4148/9/HDB/2017
NAME OF THE COMPANY	Hanuman Chromocoates Ltd
NAME OF THE PETITIONER(S)	Bang Papers Private Limited
NAME OF THE RESPONDENT(S)	Hanuman Chromocoates Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajagopalan	Advocate	raj@legalsw.in	S. Rajagopalan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Raja Gopalan, learned counsel for the petitioner. The Office raised objections with regard to the Jurisdiction of Corporate Debtor, since the Respondent Company/Corporate Debtor is situated in Madhya Pradesh. The learned counsel for the petitioner want time to get instructions. Post the case on 30.11.2017 for orders.

Member (Technical)

Member (Judicial)